Shri H. N. KUNZRU: Do they propose to reconsider the matter now, in view of the fact that the allowance given by them is really totally insufficient for the purchase of uniforms?

SHRI N. GOPALASWAMI: Government have received representations that these allowances are inadequate, and the matter is under examination.

DR. HAGGERTY'S VISIT TO INDIA

- *8?. SHRIMATI LAKSHMI MENON: Will the Minister for EDUCATION be pleased to state:
- (a) whether it is a fact that Dr. Haggerty and i4 others are coming to India under the Technical Co-operation (Point 4) Programme;
- (?>) if so, at whose request they are invited to India;
- (c) what are their special qualifications and what will be their specific duties in India;
- (d) what is the duration of their visit to this country;
- («) what is the financial liability of the Union and State Governments for this aid;
- (/) what is the number of U.S. experts already in India under the Point 4 aid scheme; and
- (g) whether Government also propose to seek such foreign aid for the development of education in India?

THE MINISTER FOR COMMERCE & INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) The statement about Dr. Haggerty is correct; the Ministry have no information about the 'i^ others' and it has not been proposed or agreed to by Government of India.

- (b) Only Dr. Haggerty has been invited at the request made by this Ministry, after consultation with the Planning Commission.
- (c) (J) A statement showing the biographical data of Dr. Haggerty is laid on the table. [See Appendix II, Annexure No. 48.]

- (it) Dr. Haggerty will serve as a consultant to this Ministry only in respeci of programmes undertaken in cooperation with Technical Cooperation Administration.
 - (d) One year.
- (e) Dr. Haggerty's salary and other expenses will be paid by the United States of America Government. Government of India will only be responsible for certain local expenses.
- (/) 37. A statement is laid on the Table of the House. [See Appendix II, Annexure No. 49]
- (g) No. But where foreign experts under such international bodies as T.C.A. offer us useful help we accept the aid for our development schemes.

SHRIMATI LAKSHMI jjMENON: Is there any special agreement under the Programme by which this country is obliged to invite educational experts from the United States?

SHRI T. T. KRISHNAMACHARI: I do not think there is any obligation.

SHRIMATI LAKSHMI MENON: Is it because the Ministry could not get such experts within the country that Dr. Haggerty has been invited?

SHRI T. T. KRISHNAMACHARI: The question answers itself. Dr. Haggerty has been invited because the Ministry feels that his advice will be useful in this connection.

SHRI KRISHNA MOORTHY RAO: May I know the amount of expenditure that is being incurred by the Union and State Governments on the 3[^] experts mentioned in the list?

SHRI T. T. KRISHNAMACHARI : Local expenditure ?

SHRI KRISHNA MOORTHY RAO: Yes. By the Union and State Governments.

SHRI T. T. KRISHNAMACHARI : No estimate has been made.

SHRIMATI LAKSHMI MENON: Does the Minister recall the statement made in the other House by the Education Minister that it is not lack of

but lack of funds? In the circumstances, does the Minister think that it is advisable to import experts, when they are available in the country

Oral Answers

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SHRI T. T. KRISHNAMACHARI: It is a matter of opinion.

LOANS GRANTED TO STATE GOVERNMENTS

- *&4. SHRI S. DWIVEDY: Will the Minister for FINANCE be pleased to state:
- (a) whether they have any machinery to check up or control the money advanced to the State Governments in the shape of loans or grants in order to see that that money is utilised for the purpose for which it is meant; and
- (b) what is the amount of the grants made to the Government of Orissa for capital construction uptil now?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) Yes, although it is capable of improvement, the assistance, whether in the form of loans or grants, is given for specific approved schemes and the Audit Officers concerned exercise the usual audit check that the assistance is utilised only for the purpose for which it is meant. Besides, such assistance is limited to the actual expenditure incurred by the State Governments and any excess payments are subject to marginal adjustments in the following years.

(b) The total amount of grants given to the Government of Orissa upto 1951-52 for the construction of the capital amounted to Rs. 1,24,16,700. Besides this, a budget provision of Rs. 47 lakhs has been made during the current year being the last instalment for this

SHRI S. DWIVEDY: May I know whether the Government of India promised any definite amount to the Orissa Government when the capital construction scheme was drawn up?

SHRI C. D. DESHMUKH: That is a long history. What has been given

brains that is hampering the Education Ministry I far exceeds the promises originally made. I am prepared to read out the figures. But it is a longish reply.

Ouestions

SHRI B. C. GHOSE: Apart from the audit check, have Government any machinery to check expenditure in relation to the progress of work done?

SHRI C. D. DESHMUKH: Yes. Sir: periodical progress reports are asked for, now that the Planning Commission has been established.

SHRI B. C. GHOSE: Will the hon. Minister kindly tell us whether the reports are received only from the State Governments or whether the Government of India have any machinery or any officer in the States to oversee their work?

SHRI C. D. DESHMUKH: Not so far, Sir. But there is a proposal before the Planning Commission to appoint seme liaison officers for the specific purpose of watching the implementation of the Plan.

SHRI B. C. GHOSE: May I know whether the Government of India feel that there should be some officers of the Government of India to oversee State development projects apart from any reference to the Planning Commission?

SHRI C. D. DESHMUKH: No, Sir. That would be duplication of machinery. The Planning Commission has been charged with the duty of supervising the implementation of the plans and it would serve our purpose entirely if the officers appointed by them went round and reported to the Planning Commission and the Planning Commission in its turn drew the attention of the Government of India to any shortcomings that might have been found.

SHRI B. C. GHOSE: May I know whether the Planning Commission is a part of the Government of India?

SHRI C. D. DESHMUKH: That is a matter of opinion whether it is a part of the Government of India. It is not a part of the Government of India. It is an Advisory Body.